

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 434 of 2020

IN THE MATTER OF:

Anirudh Kumar

...Appellant

Versus

IBM India Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Ketan Madan and Mr. Himanshu Arbola, Advocates.

For Respondents: Mr. Ashmi Mohan and Mr. Shwetabh Sinha, Advocates.

Ms. Purti Marwaha and Ms. Henna George, Advocates.

Mr. Karan Rajpurohit, Advocate.

Mr. Yogender Pal Singhal, IRP.

ORDER

(Through Virtual Mode)

10.11.2020: Due to paucity of time, this appeal could not be taken up for hearing today.

List the appeal 'for hearing' on **5th January, 2021.**

Learned counsels for the parties may file their short written submission, not exceeding three pages, till next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc